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Title: Introduction and passing of the Appropriation (Railways) No. 2 Bill, 2014.

HON. SPEAKER: Now, the House will take up item No. 12. Mr. Minister.

THE MINISTER OF RAILWAYS (SHRI D.V. SADANANDA GOWDA): Madam Speaker, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2012 in excess of the amounts granted for those services and for that year.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2012 in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI D.V. SADANANDA GOWDA: I introduce** the Bill.

HON. SPEAKER: Now, item No. 13. Mr. Minister.

SHRI D.V. SADANANDA GOWDA: I beg to move that the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2012 in excess of the amounts granted for those services and for that year, be taken into consideration.

HON. SPEAKER: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2012 in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

*The Schedule, Clause 1, the Enacting Formula and the Long Title
were added to the Bill.*

HON. SPEAKER: The Minister may now move that the Bill be passed.

SHRI D.V. SADANANDA GOWDA: I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

